

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. NO. 233 OF 1993.

~~Case No.~~

DATE OF DECISION 7-8-1995.

Abdul Rahim Fakir Mohamed, Petitioner

Mr. J.D. Ajmera, Advocate for the Petitioner (s)

Versus

The Union of India & Ors. Respondents

Mr. R.M. Vin, Advocate for the Respondent (s)

CORAM

The Hon'ble Mr. K. Ramamoorthy, Admn. Member.

The Hon'ble Mr.

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

NO

Abdul Rahim Fakir Mehmed,
Behind Gangabai's Chhat,
Nr. Anil Kunj,
Inside at Kheja's Premises,
Petudi Plet, Perbandar.

..... Applicant.

(Advocate: Mr. J.D. Ajmera)

Versus.

1. The Union of India,
through General Manager,
Western Railway,
Churchgate, Bembay.

2. Divisional Railway Manager (E)
Bhavnagar Para,
Bhavnagar.

3. Additional Manager,
Perbandar Railway Station,
Perbandar, Dist: Junagadh.

Respondents.

(Advocate: Mr. R.M. Vin)

ORAL ORDER

O.A.No. 233 OF 1993

Date: 7-8-1995.

Per: Hon'ble Mr. K. Ramamoorthy, Admn. Member.

Mr. Vin, the learned counsel for the respondents informs, under the instructions, that the applicant has since been compulsorily retired by way of punishment and therefore, the present application has become infructuous. Even otherwise the counsel for the applicant is not present and he has not been present during last four occasions.

2. Dismissed for default. No order as to costs.


(K. Ramamoorthy)
Member (A)

vtc.

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

Application No. 04(233)93

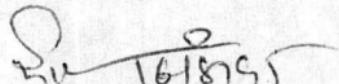
Transfer Application No. _____

CERTIFICATE

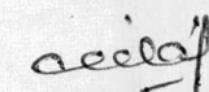
Certified that no further action is required to be taken and
the case is fit for consignment to the Record Room (Decided).

Dated : 14.08.91

Countersign :


S/No 1618795

Section Officer.


Signature of the Dealing
Assistant

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

INDEX - SHEET

CAUSE TITLE

CA/233 193

NAME OF THE PARTIES

Mr. Abdul Rahim Falaké Mohamed

VERSUS

U. S. I. & O. &.